CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00358/2017

Jabalpur, this Tuesday, the 27th day of February, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Yashwant Raw, Aged about 33 years, S/o Shri Ramesh Kumar Gajbhiye, Occupation-Ex GS-192764 JE (Civ), R/o Village Khamariya, P.O. Nayegown, Ari Barghat, District Seoni (MP), Pin-480771

Through LRs

- (i) Smt. Kalpana Jambulkar wife of Late Yashwant Raw Gajbhiye,
- (ii) Master Yug (minor) son of late Yashwant Raw Gajbhiye, Through next friend mother Smt. Kalpana jambhulkar Wife of Yashwant Raw Gajbhiye

-Applicant

(By Advocate – Shri Dhananjay Asati)

Versus

- 1. The Union of India, through the Secretary, Ministry of Defence, South Block, New Delhi-110001
- 2. The Lt. General, Director General Boarder Roads, Seema Sadak Bhawan, Ring Road, Delhi Cantt., New Delhi, Pin-110010
- 3. The Chief Engineer, Project Himank, Pin-931710, C/o 56 APO, New Delhi

- Respondents

(By Advocate – Shri S.P. Singh)

ORDER (ORAL)

By Navin Tandon, AM

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file it at appropriate forum.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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